GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 27 TO BE ANSWERED ON 21.07.2025

SOCIAL SECURITY BENEFITS FOR GIG WORKERS

27. SHRI K C VENUGOPAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any data on the number of workers engaged in Gig Economy, and if so, the details thereof alongwith number of Gig workforce, State-wise;
- (b)whether the Government is aware that the majority of the platformbased gig workers work for eight to ten hours daily and yet do not receive any basic social security benefits;
- (c) the details of the concrete steps taken by the Government to extend essential social security coverage to these gig workers, including any regulatory measures or amendments under consideration;
- (d)whether the Government is exploring a reclassification of gig workers to bring them within the ambit of existing social security schemes and if so, the details thereof along with specific proposals being evaluated; and
- (e)the timeline by which the Government expects to implement a comprehensive framework ensuring fair social security benefits for platform-based gig workers?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

- (a) As per an estimation by NITI Aayog vide its report titled "India's Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers in the country was 7.7 million in 2020-21 which is expected to rise to 23.5 million by 2029-30.
- (b) to (e): For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc.

The Government in its Budget Announcement for financial year 2025-26 has announced several key measures for the welfare of Gig workers of online platforms (platform workers) viz. their registration on the e-Shram portal, issuance of identity cards, and extension of health care benefits under Ayushman Bharat-Pradhan Mantri Jan Aarogya Yojana (AB-PMJAY).
